

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 5(ND)15
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 AT 02.00 P.M

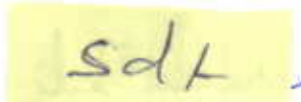
NAME OF THE COMPANY: M/s. Rishu Manga V/s. M/s. Brand Acadmey Pvt. Ltd.

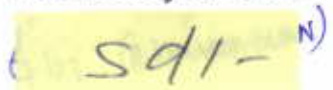
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. AMUL TALWAR	SR. ADV.	PETITIONER	
2.	MR. ANAN BHALLA	Adv.	PETITIONER	
3.	MR. NIFTIN SHARMA,	Adv	"	
4.	Ms VIDUSHI,	Adv.	Respondent	
5.	Mr. Byender Singh	Adv.	"	

ORDER

Re-notify the matter on 31.08.2016 at 10.30 a.m.


(Ina Malhotra)
Member Judicial


(R. Varadharajan)
Member Judicial